

2128. Shri Dhananjay Mahadik:  
Shri Satav Rajeev:  
Shri T. Radhakrishnan:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Pension Fund Regulatory and Development Authority (PFRDA) proposes to train 75,000 people who will form a totally committed work force for the implementation of the National Pension System (NPS), if so, the details thereof;
- (b) whether the PFRDA is in the process of hiring training institutes for implementation of NPS, if so, the details thereof; and
- (c) the other steps taken by the Government for effective and time bound training of people for implementation of NPS?

### ANSWER

The Minister of State in the Ministry of Finance

(SHRI JAYANT SINHA)

(a) and (b): The Request for Proposal (RFP) for the appointment of training institute/Organisation for imparting training under National Pension System (NPS) was first floated and also uploaded on the website of the Pension Fund Regulatory and Development Authority (PFRDA) on 18<sup>th</sup> March, 2016. As per RFP, it is proposed to cover about 600 district headquarters in about 1660 sessions across the country covering about 45 participants per session with an objective to train around one employee per branch/uploading office. Thus, approximately 75, 000 participants are expected to be trained.

(c) PFRDA officials along with officials of the Central Recordkeeping Agency, that is, NSDL e-Governance Infrastructure Limited, have been involved in the training of all stakeholders on an on-going basis. Regular trainings/workshops are held for the Central/State Government employees, their controlling offices, corporates, and all other stakeholders.

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